

COURT NO. 31
THE HONOURABLE SRI JUSTICE BALAJI MEDAMALLI

To be Heard on Thursday The 8th day of October 2026(At 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE (1):- ALL WRIT AND CIVIL MATTERS MENTIONS ARE PERMITTED ONLY ON EVERY MONDAY AT 10:30 AM.

NOTE(2):- ALL CIVIL MATTERS WILL BE TAKEN UP ON EVERY THURSDAY.

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CC/2839/2026 (WP/14960/2026)	SRI HANDE HANUMANTHU Vs SK SRINIVASA RAO	V SAI KUMAR	K SITA RAM	KURNOOL
<u>SPECIALLY IDENTIFIED CASES</u>					
2	AS/1000/2001 (OS/64/1995)	Y.SATYANARAYANA RAO.& 2 OTHERS. Vs V.RAJYALAKSHMI.	SINGAM VENKATA SUBBA RAO	S V RAO	SPS NELLORE
3	AS/58/2002 (OS/62/1990)	LAVU SAMBASIVA RAO Vs LAVU ABBARAO (DIED)	MOVVA CHANDRASHEKAR RAO	K V SUBRAHMANYA NARUSU	GUNTUR
4	AS/333/2002 (OS/187/1998)	KODURI SUBBARAMI REDDY Vs KODURI TIRUPATHI REDDY	M R S SRINIVAS	M SUBBA REDDY HARIJA AKKINENI	PRAKASAM
5	AS/674/2002 (OS/73/1997) IA 1/2002(CMP 7537/2002) IA 2/2002(CMP 11209/2002) IA 3/2002(CMP 25253/2002) Suspension Petition IA 5/2002(CMP 42468/2002) Vacate Stay Petition IA 1/2003(CMP 26688/2003) Direction Petition	M.BHAGAWANTHA RAOKURAKALLAPALLIE.G & ANR Vs CH.SARASWATHI DEVIHYD & 8 ORS	D SUDARSHAN REDDY	V MEENAKSHI	EAST GODAVARI
6	AS/1353/2002	THOTTEMPUDI JALAMMA Vs THOTTEMPUDI VENKATESWARLU	SARANU PHANI TEJA	NIMMAGADDA SATYANARAYANA	PRAKASAM
7	AS/2090/2002 (OS/31/1998)	STATE OF A.P. Vs SMT. P. LALASA	GP FOR APPEALS	UTTARA LEGAL	EAST GODAVARI
8	AS/27/2003 (OS/40/1996)	CH.ASWATHA NARAYANA MURHTY Vs M/S TULJA FINANCE URVAKONDA	P VENKATESWAR RAO	ATCHUTANANDA DONDETI	ANANTAPUR
9	AS/1370/2003 (OS/93/1999) IA 1/2003(CMP 14523/2003) Stay Petition	M.NAGANNA Vs V.RAMAPPA	-	Sri N C SAMPATH KUMAR COUNSEL FOR RESPONDENT	ANANTAPUR
10	AS/3788/2003 (OS/151/1998)	R. SUBRAMANYAM NAIDU Vs R. RAMA NAIDU	M VENKATA RAMANA REDDY	P V VIDYASAGAR G RAMESH BABU	CHITTOOR

11	AS/3792/2003 (OS/283/1984) IA 1/2007(ASMP 442/2007) L R Petition	V.SEETHA MAHALAKSHMI Vs V.RAMALAKSHMI	VL N G K MURTHY	HARINATH REDDY SOMA M SIVANANDA KUMAR	EAST GODAVARI
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ADMISSION

12	CMSA/29/2026 (AS/36/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	M GANGADHAR REDDY Vs R MALLIKARJUNA	N ASWARTHA NARAYANA	MUNNANGI THANMAI KRISHNA R1 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 UNSERVED,	ANANTAPUR
13	CMSA/33/2026 (AS/121/2025) IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition	VUYYURI VIJAYA NARESH KUMAR Vs ARI SRINIVAS RAO	CKR ASSOCIATES	KOTI REDDY IDAMAKANTI	GUNTUR
14	CMA/448/2026 (OA/790/2025)	BANDAPU DALAMMA Vs UNION OF INDIA	GEETHA MADHURI N S		GUNTUR
15	CMA/473/2026 (OA/666/2025) IA 1/2026 Condone Delay Petition	PULLA HEMALATHA Vs UNION OF INDIA	GEETHA MADHURI N S		GUNTUR

INTERLOCUTORY

16	CMA/756/2004 (OS 40/2003) IA 1/2004(CMP 5320/2004) Fix an Early Date IA 1/2007(CMAMP 19719/2007) Set Aside Petition	KARUMANCHI INDRANEIL Vs AVUTHU SIVAMMA	VAJJHALA SATYANARAYANA PRASAD	K SURESH REDDY (CS)	GUNTUR
17	CMA/1118/2008 (OP/33/2001) IA 1/2015(CMAMP 911/2015) Leave Petition IA 2/2015(CMAMP 1816/2015) L R Petition	M/S.SKYROOM CHINESE RESTAURANT & 3 OTHERS Vs EMPLOYEES STATE INSURANCE CORPORATION	G V S GANESH	S SIVA KUMARI R1 TO R3 APP BY S SIVA KUMARI (CS)	VISAKHAPATNAM
18	AS/209/2011 (OS/30/2008) IA 2/2011(ASMP 1463/2011) Vacate Stay Petition IA 1/2016(ASMP 1190/2016) Injunction Petition IA 1/2019 Condone Delay Petition IA 2/2019 Set Aside Abatement IA 3/2019 L R Petition IA 1/2023 L R Petition	KILLADA APPA RAO Vs KILLADA APPA RAO (DIED PER LRS 2 TO 7)	NIMMAGADDA SATYANARAYANA	G SIMHADRI APPELLANT No 8 & 9 - SERVED APPELLANT No 10 - NOTICE SENT NOT YET RETURNED SR - APP BY G SIMHADRI (CS)	VISAKHAPATNAM

19.1 along with 19

19	CMA/1226/2011 (OS 57/2000) IA 1/2022 Set Aside Petition	MUPPALLA NAGAMMA Vs RAJA SRINIVASULU AND 3 OTHERS	NIMMAGADDA REVATHI	O MANOHER REDDY O M R LAW FIRM	SPS NELLORE
19.1	CMA/1227/2011 (OS 57/2000) IA 1/2022 Set Aside Petition	MUPPALLA NAGAMMA Vs NEDURUMALLI RAJAGOPAL REDDY AND 3 OTHERS	KONEY SATYANANDA RAO	O MANOHER REDDY NIMMAGADDA REVATHI O M R LAW FIRM	-
20	IA/2/2026 Restoration Petition CMA/413/2012	CHODE SATYANANDAM Vs VEGULLA SEETHAMMA AND 15 OTHERS	T V S PRABHAKARA RAO	N P ANJANA DEVI SATYANARAYANA K GANI REDDY N (P) ANJANA DEVI SATYANARAYANA	EAST GODAVARI

21	AS/950/2012 (OS/103/2005)	MALLA HARA JAGANNADHA RAO. Vs DANDU LAKSHMIPATHI RAJU (DIED)	A S C BOSE	A RAVI SHANKAR R1 - DIED VIDE C T R2 & R3 - APP BY A RAVI SHANKAR R4 - RETURNED UNSERVED PAPER BOOK NOT RECEIVED FROM T & P SECTION (CS)	VISAKHAPATNAM
22.1,22.2 along with 22					
22	AS/124/2015 (OS/149/2008) IA 5/2015(ASMP 11539/2015) L R Petition IA 6/2015(ASMP 11540/2015) Set Aside Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Petition IA 3/2024 L R Petition	NERELLA YELAMANDA RAO DIED PER LR APPELLANT 2 Vs PALLAPOTHU VENKATA RAMANAMMA PRAKASAM DIST & 3 OTHERS	G RAJKUMAR N SRIRAM MURTHY	. My Lord, IA 5&6/15 weren't received from the erstwhile common High Court..	GUNTUR
22.1	AS/865/2011 (OS/131/2009)	PADMANABHUNI RAGHAVA RAO Vs NERELLA VENKATARATNAM	RAJA REDDY KONETI	G RAJKUMAR GODAVARTHY VENKATESWARLU VENKATESWARLU CHAKKILAM RAVI KUMAR TOLETY	GUNTUR
22.2	CRP/5384/2015 (OS/132/2002)	A LAKSHMI KANTHAMANI KRISHNA DIST & ANR Vs MEKALA VENKATA RANGA RAO KRISHNA DIST & 6 OTHERS	NARASIMHA RAO GUDISEVA	V V L N SARMA	KRISHNA
23.1 along with 23					
23	AS/420/2016 (OS/73/2009) IA 7/2016(XOBJ 9254/2016) Petition for Grounds IA 1/2023 Fix an Early Date IA 1/2024 Addl. Evidence Petition	SUPERINTENDING ENGINEER Vs KOMMANA RENUKA	V V SATISH (SC for APEPDCL)	C VENKAIAH NARASIMHA RAO DAVULURI R1- APP BY SRI D. NARSIMHA RAO R2- G.P. FOR APPEALS R3- SERVED IA 7/2016(XOBJ 9254/2016) NOT RECEIVED FROM THE ERSTWHILE COMMON HIGH COURT (CS)	WEST GODAVARI
23.1	AS/720/2015 (OS/73/2009) IA 7/2015(XOBJ 7615/2015) Petition for Grounds IA 2/2016(ASMP 530/2016) Extension Petition IA 1/2023 Fix an Early Date IA 1/2024 Addl. Evidence Petition	THE DISTRICT COLLECTOR Vs KOMMANA RENUKA	GP FOR APPEALS (AP)	C VENKAIAH NARASIMHA RAO DAVULURI V V SATISH	WEST GODAVARI
24	AS/251/2017 (OS/5/2008) IA 1/2017(ASMP 642/2017) Stay Petition IA 2/2017(ASMP 2525/2017) Vacate Stay Petition IA 1/2019 Direction Petition IA 1/2026 Addl. Evidence Petition IA 2/2026 Miscellaneous Petition	H RATNAKAR THAYAGARAJ KRISHNA DIST AND 3 OTHERS Vs MADDULA VIVEKANANDA KRISHNA DIST	V V RAVI PRASAD	K V BHANU PRASAD	KRISHNA
25	AS/721/2018 (OS/475/2012)	PALLA VENKATA BUTCHIBABU	K JYOTHI PRASAD	CH SHANMUKHA RAO R3 R4 R5 UNSERVED,R1-	VISAKHAPATNAM

IA 1/2018 Condone Delay Petition IA 2/2018 Injunction Petition IA 3/2018 L R Petition	Vs JOGA VENKATA RAMANAMMA@AMMAJI AND 5 OTHERS		Served vide USR No.721/2018. R2-App. by Ch.Shanmukha Rao (8371) R3- Refused, R4- Served, R5- Not claimed vide USR No.45296/2018. R6- App. by Ch. Shanmukha Rao (8371) (CS)	
26 AS/764/2018 (OS/158/2008) IA 1/2018 Injunction Petition IA 2/2023 Vacate Stay Petition IA 1/2026 Addl. Evidence Petition	S PUSHPAVALLI Vs SYAMALA MUNI VENKATA ESWARA PRASAD AND 11 OTHERS	V NITESH	NALLURI SAHITHI APARNA V SUDHAKAR REDDY PAPER BOOK AVAILABLE	CHITTOOR
27 IA/2/2026 Set Aside Abatement AS/1206/2018	SEERAPU VARAHALAMMA Vs NEELAPU SREELATHA	V SUBRAHMANYAM	S A V RATNAM CHALLA AJAY KUMAR	VISAKHAPATNAM
28 IA/1/2026 Condone Delay Petition AS/1206/2018	SEERAPU VARAHALAMMA Vs NEELAPU SREELATHA	V SUBRAHMANYAM	S A V RATNAM CHALLA AJAY KUMAR	VISAKHAPATNAM
29 IA/3/2026 L R Petition AS/1206/2018	SEERAPU VARAHALAMMA Vs NEELAPU SREELATHA	V SUBRAHMANYAM V SUBRAHMANYAM	S A V RATNAM CHALLA AJAY KUMAR	VISAKHAPATNAM
30 AS/1920/2018 (OS/37/2014) IA 2/2018 Direction Petition	B LAKSHMANA RAO Vs DATLA VENKATA VARAHA APPALA NARASIMHA RAJU	SRAVAN KUMAR NAIDANA	KOTA SUNIL REDDY N PRAMOD	VIZIANAGARAM
31 AS/2023/2018 (OS/94/2012) IA 1/2026 Stay Petition	KANUMURI NAGA MENEENDRA Vs KARUMURI VENKATA NARASIMHA RAO	KOTI REDDY IDAMAKANTI	KOTHA NAGA SURYA RAO G N UMA RANI	WEST GODAVARI
32 AS/2073/2018 (OS/28/2013) IA 1/2018 Injunction Petition IA 1/2019 Additional Material Petition	SMT. TURLAPATI (BANDLA) ARUNA Vs KATURI NAGAMMA (DIED) AS PER LRS	M CHALAPATI RAO	CHAKRAVARTHY P V S K G KONDALA RAO R1 DIED VIDE CT R2 APPE P V N KIRAN KUMAR R3 APPE CHAKRAVARTHY P V S K (CS)	GUNTUR
33 IA/1/2025 Recall Petition CMA/190/2019	THE ESI CORPORATION Vs SRI SATYANARAYANA RAW AND BOILED RICE MILL PVT. LTD.	S SIVA KUMARI	DINESH KUMAR TUNUGUNTALA DARSI BALA RAJU R1 & R2-APP. BY M/S DINESH KUMAR TUNUGUNTALA	KRISHNA
34 AS/730/2019 (OS/226/2013) IA 1/2019 Stay Petition	BHEEMISETTY APPARAO Vs SARAGADAM EASWARA RAO @ THOWDURAJU	V V SATISH	K JYOTHI PRASAD (CS)	VISAKHAPATNAM
35 AS/825/2019 (OS/6/2010) IA 1/2019 Stay Petition IA 1/2025 Fix an Early Date	KATTUBOINA NARASIMHA RAO Vs AVULA JALAMMA	NUTHALAPATI KRISHNA MURTHY	M R S SRINIVAS R1 R2 R4 R8 UNSERVED,(CS)	PRAKASAM
36.1 along with 36				
36 AS/77/2020 (OS/61/2014) IA 1/2020 Injunction Petition	SATHI BHOGESWARI Vs RIMMALAPUDI GOVINDA RAJU	SREENIVASA RAO VELIVELA	K B RAMANNA DORA (CS)	EAST GODAVARI

36.1	AS/325/2015 (OS/720/2011) IA 1/2023 Extension Petition	SMT. SATHI BHOGESWARI Vs RIMMALAPUDI GOVINDARAJU	SREENIVASA RAO VELIVELA	K B RAMANNA DORA (CS)	EAST GODAVARI
37	AS/116/2020 (OS/69/2015) IA 1/2020 Appointment of Commissioner IA 2/2020 Suspension Petition IA 3/2020 Amendment Petition IA 4/2020 Stay Petition IA 1/2021 Extension Petition	UMMADI SREE DEVI Vs A PRASADA RAO	K RATHANGA PANI REDDY	CHALLA SIVASANKAR	KURNOOL
38.1 along with 38					
38	AS/158/2020 (OS/3/2013) IA 1/2020 Condone Delay Petition IA 2/2020 Injunction Petition IA 3/2020 Additional Material Petition IA 4/2020 Vacate Stay Petition	D.S.GANGADHAR Vs D BHAGYAMMA	A ANANDA CHARY	T V JAGGI REDDY S D GOWD (CS)	ANANTAPUR
38.1	X OBJ/8/2020 IA 1/2020 Injunction Petition	SMT. D. BHAGYAMMA Vs D.S. GANGADHAR	..		ANANTAPUR
39	AS/294/2020 (OS/271/2014) IA 1/2020 Stay Petition	BEERAKA C. RADHAKRISHNAIAH Vs G RAVICHANDRAN	K B RAMANNA DORA	A RADHAKRISHNA PAPER BOOK AVAILABLE	CHITTOOR
40.1 along with 40					
40	AS/20/2021 (OS/129/2006) IA 1/2021 Injunction Petition IA 1/2024 Injunction Petition IA 2/2024 Injunction Petition	MIKKILINENI YUJAYA DINESH BABU Vs SMT. M.VIJAYA LAKSHMI	M S CHANDRESH	V V LAKSHMI NARAYANA (CS)	VISAKHAPATNAM
40.1	AS/22/2021 (OS/77/2016)	MIKKILINENI YUJAYA DINESH BABU Vs A.J. MOHAN	SATYAMNAIDU GOLIVI	S V S S SIVA RAM V V LAKSHMI NARAYANA (CS)	VISAKHAPATNAM
41	AS/267/2021 (OS/32/2019) IA 1/2025 Dispense with Petition IA 2/2025 Vacate Stay Petition	RAYAVARAM SREENIVASULU REDDY Vs TUMMALA TULASAMMA	G RAMESH BABU	KALEEMULLA S (CS)	YSR KADAPA
42	AS/276/2022 (OS/88/2016) IA 1/2022 Stay Petition	MATHI JAGAN MOHAN RAO Vs KOTA KRISHNA MOHAN	SAI GANGADHAR CHAMARTY	G VENKATA SUBBA RAJU (CS)	KRISHNA
43	AS/193/2023 (OS/297/2016)	VINTHA RADHA KRISHNA VENI Vs THE NEW INDIA ASSURANCE CO. LTD.	SINGAMSETTY V.M. SANKAR	C PRAKASH REDDY	KRISHNA
44	AS/581/2023 (OS/23/2013) IA 1/2023 Condone Delay Petition IA 3/2023 L R Petition	KAKARLA SESHARATNAM Vs CHAPARLA VENKATARATNAM	PANGULURU RACHANA K SARVA BHOUMA RAO	SIVA SANKARA RAO BORRA	WEST GODAVARI

IA 4/2023
L R Petition
IA 5/2023
L R Petition
IA 6/2023
L R Petition
IA 7/2023
Injunction Petition
IA 1/2025
L R Petition

45	CMA/613/2025 (TOP/109/2024) IA 1/2025 Leave Petition IA 1/2026 Stay Petition	M MEERMAIZUDDIN ALI Vs NAWAB MEER ASKAR ALI KHAN	UMESH CHANDRA P V G	AYESHA AZMA S R1 - APP BY M/S. AYESHA AZMA S R2 - SERVED MEMO OF PROOF OF SERVICE FILED VIDE USR 112750/2025 AND 4448/2026 (CS)	CHITTOOR
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FOR HEARING

46	AS/55/2014 (OS/87/2004)	BURUGUPALLI LAKSHMI DIED PER LRS APPELLANT NOS 2 TO 4 Vs KARUTURI RAMA KRISHNA	NIMMAGADDA SATYANARAYANA	M R K CHAKRAVARTHY	WEST GODAVARI
47	AS/692/2023 (OS/316/2014) IA 1/2023 Stay Petition	THIYYAGURA SIVALAKSHMI Vs M/S. SRI SUBHODAYA ESTATES	SATYANARAYANA NIMMALA	GANESH PALADUGU R2 UNSERVED,R1 SERVED R2 NOTICE ADDRESSEE LEFT WITHOUT INSTRUCTIONS R3 APPE GANESH PALADUGU L C RECORD NOT RECEIVED (CS)	GUNTUR

FINAL HEARING

48	AS/73/2011 (OS/409/2004)	YALAMANCHILI NARAYANA SHANTARAM (DIED) PER LR APPELLANT 2 Vs TADEPALLI KILYOBU	. B P RAJU	TURAGA SAI SURYA PAPER BOOK AVAILABLE (CS)	WEST GODAVARI
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49.1 along with 49

49	AS/74/2012 (OS/14/2004)	BAGGU JAGANNADHARAO Vs MARPU RAMA RAO [DIED]	E V V S RAVI KUMAR	. SRINIVAS AMBATI (CS)	SRIKAKULAM
49.1	AS/76/2012 (OS/12/2004)	KINJARAPU MADHUSUDHANA RAO Vs MARPU ANAND	E V V S RAVI KUMAR	K BHEEMA RAO (CS)	SRIKAKULAM
50	AS/276/2012 (OS/36/2001)	V.K.CHANDRA SEKHAR Vs A K SUSEELAMMA DIED	ELEVATED AS JUDGE	L SRAVANTHI NIDADAVOLE	ANANTAPUR
51	AS/584/2012 (OS/2/2010)	NALLAMILLI SUBBA REDDY Vs KONALA VEERA VENKATA SATYANARAYANA REDDY	G RAMA GOPAL	SIVA BHAMI REDDY S T V S PRABHAKARA RAO ADDL. GROUNDS FILED VIDE MEMO USR No 82658/2025/01.08.2025 IS PLACED IN THE BUNDLE PAPER BOOK AVAILABLE (CS)	EAST GODAVARI
52	AS/898/2012 (OS/74/2004)	PULLA RAMA SUBHADRA Vs SURAMPUDI SUBARSHANARAO	SAI GANGADHAR CHAMARTY	M R S SRINIVAS M RAVI PRAKASH R1 - APP BY SRI M RAVI PRAKASH R2 - SERVED VIDE DT	WEST GODAVARI

				12.11.2012 R3 - SERVED R4 - MINOR Rep BY R3 R5 - SERVED PAPER BOOK AVAILABLE (CS)	
53	AS/918/2012 (OS/307/2008)	MANIKYALA VENKATESWARLU Vs TADEBOYINA TATA RAO	NIMMAGADDA SATYANARAYANA	SIVA RAMA KRISHNA KOLLURU MALLAVOLU NIKITHA PAPER BOOK (PLEADINGS) AVAILABLE	GUNTUR
54	AS/1028/2012 (OS/159/2009) IA 3/2017(ASMP 1401/2017) Direction Petition	POOLA VENKATA RAMANA Vs SIDDABATHUNI SUMALATHA	NIMMAGADDA REVATHI	G V R CHOUDARY J P SRIKANTH Paper Book available.	GUNTUR
55	AS/525/2013 (OS/338/2005)	KOLLIPARA UMA MAHESWARI Vs K.RAMAKRISHNA	NARASIMHA RAO GUDISEVA	KALPANA EKBOTE N SRIRAM MURTHY (CS)	KRISHNA
56	AS/786/2013 (OS/873/2008)	GHANTA DAMODHARA REDDY Vs DEVAGIRI RAMALINGA REDDY	Y SUDHAKAR	S DILIP JAYA RAM O UDAYA KUMAR R1 TO R5 - SERVED PAPER BOOK AVAILABLE (CS)	GUNTUR
57	AS/554/2014 (OP/87/2006)	TUGGI RAGAPPA Vs THE LAND ACQUISITION OFFICER CUM REVENUE DIVISIONAL OFFICER	S LAKSHMINARAYANA REDDY	M KARIBASAI AH R1 - SERVED R2 - RETURNED UNSERVED "DECEASED" R3 TO R9 & R11 - SERVED R10 - RETURNED UNSERVED VIDE POSTAL ENDORSEMENT "REFUSED" (CS)	KURNOOL
58	AS/288/2015 (OS/338/2008) IA 2/2015(ASMP 1043/2015) Injunction Petition IA 1/2018 Permission Petition	BHAMIDIPATI ARUNA Vs RUDRABHATHULA LAKSHMI NARAYANA MADHUKAR	P VIJAYA KUMARI	M S R SUBRAHMANYAM (CS)	VISAKHAPATNAM
59.1 along with 59					
59	AS/734/2016 (OS/98/2009)	CHALLA RAMA MURTHY Vs DR ALURI PRABHAKAR RAO	KAUSHIK KUMBHAJADALA	CHINTALAPUDI LAKSHMI KUMARI K V VANI MATADA YUVASIVA SWAMY AKULA SRI KRISHNA SAI BHARGAV (Interlocutory) R1,2 - Served R3 - Retd Unserved R4 - Retd Unserve R5 - Returned Insufficient R6 - returned Insufficient R7 - Returned for want of Door N R8 - Served R9 - Served R10 - Returned Insufficient Address R11,12,13- Returned Insufficeint R14 - Retunred Unserved Not Known R15,16,17 - Returned Insufficient Address R18 - Retd Unserved left R19 - Retd Unserved R20 - Retd unserved Insufficient Address R21 - Retd Unserved R22 - Retd Unserved Insufficient Address R23 - Served	PRAKASAM

				R24 - Served R25 - Retd Unserved Insufficient Address R26,R27,R28,R29 - Served R30 - Retd unserved Adresse Not Residency R31 - retd Unclaimed R32 - Retd Unserved Not Known DT 29/11/2016 (LR and Set Aside Petition filed on 18/08/2023)	
59.1	AS/919/2015 (OS/98/2009) IA 1/2024 Addl. Evidence Petition IA 1/2026 Injunction Petition	TEEGALA KALIDAS Vs DR. ALURI PRABHAKARA RAO	AKULA SRI KRISHNA SAI BHARGAV MATADA YUVASIVA SWAMY	CHINTALAPUDI LAKSHMI KUMARI	PRAKASAM
60	AS/803/2016 (OS/584/2012) IA 1/2022 Fix an Early Date IA 1/2024 Injunction Petition	SMT. ALLURI SATYAVATHI Vs MADASU MADHAVI	T V SRI DEVI	A S C BOSE	VISAKHAPATNAM
61	AS/887/2017 (OS/10/2010) IA 2/2017(ASMP 2185/2017) Leave Petition IA 1/2019 Injunction Petition	MS.BANDARU SUBBAMMA Vs KADIRI NAGENDRA KALYAN & 3 ORS	A S C BOSE	K RAGHU VEER AVINASH DESAI LC RECORD RECEIVED.	YSR KADAPA
62	AS/984/2017 (OS 122/2012) IA 1/2017(ASMP 2436/2017) Stay Petition IA 1/2022 Extension Petition IA 1/2023 Extension Petition IA 2/2023 Restoration Petition	THURAKA PADMAVATHI Vs KOLLI VENKATA BALA KRISHNA AND ANOTHER	SRI RAMA KRISHNA THOKALA	RAJA REDDY KONETI K SREE KRISHNA V BABY RANI PROOF OF MEMO FILED VIDE USR NO.98227/18 FOR R-1 R-2-NOT NECESSARY PARTY VIDE C.T. MEMO FILED VIDE USR NO.105909/18	PRAKASAM
63	AS/1188/2018 (OS/14/2010) IA 2/2018 Recall Petition IA 3/2018 Injunction Petition IA 1/2026 Direction Petition	TADEPALLI KESAVA SIVA RAMA KRISHNA VARA PRASAD Vs TADEPALLI PUMA CHANDRA RAO	VENKATA RANGADAS KANURI	HARINADH NIDAMANURI A K JAYAPRAKASH RAO	KRISHNA
64	AS/31/2019 (OS/36/2014)	KUMARI KONDA KIRAN REETIKA Vs SMT. KONDA LAKHSMI KUMARI	M KISHORE BABU	K L N SWAMY	WEST GODAVARI
65	AS/466/2019 (OS/8/2013) IA 2/2019 Direction Petition IA 1/2026 Substitute Petition	D.BALAJI RAO Vs S. GAYATARAYAMMA	K V VIJAYA KUMAR	M KARIBASIAH AS PER MEMO PROOF OF SERVICE VIDE USR/3161/2020, R1, R2, R3, R6 SERVED. (R2 - REMAINED ex parte VIDE C O Dt 20.12.2025) R4 APPE M KARIBASIAH. R5 UNSERVED "NO SUCH PERSON IN THIS ADDRESS" APPLICATION UNDER ORDER 5 RULE 20 OF C P C NOT FILED (CS)	ANANTAPUR

PART-HEARD CASES

66	AS/577/2015 (OS/201/2012) IA 2/2025 Vacate Stay Petition IA 4/2025	CHAVA RAMA MOHANA RAO Vs SMT. CHAVA ARUNA	DEVALARAJU ANIL KUMAR	G NARENDER RAJ R1 TO R4 - APP BY Mr. G. NARENDER RAJ R5 - UNSERVED "REFUSED"	KRISHNA
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OLD MATTERS

67	AS/375/2009 (OS/42/2007)	SIDDAMREDDY PRASAD REDDY Vs DAMAM NAGAPPA	P SRI RAM	M S R SUBRAHMANYAM	KURNOOL
68	AS/369/2015 (OS/5/2009)	ARAAVETI VENKATRAMAIAH [DIED] Vs ARAVETI PRABHAKAR RAO	T V S KUMAR	MANJUNATH ALLUR	YSR KADAPA

COURT NO. 31**THE HONOURABLE SRI JUSTICE BALAJI MEDAMALLI****To be Heard on Thursday The 8th day of October 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS OF COURT</u>					
69	CRP/37156/2026/ (Filing No.)	A PATRIC ALIAS JOSEPH Vs BATCHU PEDDA PITCHAIAH	P V RAGHU RAM		SPS NELLORE
<u>FOR FURTHER HEARING</u>					
70	AS/1813/2018 (OS/7/2007) IA 1/2018 Suspension Petition IA 1/2019 Extension Petition IA 2/2019	TAMMINENI PEDDI REDDY Vs MEDAM VENKU REDDY (DIED)	KAUSHIK KUMBHAJADALA	ANUP KOUSHIK KARAVADI PAPER BOOK AVAILABLE	PRAKASAM
<u>ADMISSION</u>					
71	CMA/252/2025 IA 1/2025 Condone Delay Petition IA 3/2025 Direction Petition IA 4/2025 Stay Petition	M/S BALA GANAPATHI TRANSPORT Vs PONNEKANTI LAKSHMI SARESWATHI	SRIDEVI JAMPANI	B PARAMESWARA RAO IA 1/25 R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE CANNOT BE LOCATED". R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS". R3 - SERVED. PROOF OF SERVICE NOT FILED. CALL FOR TRIAL COURT RECORD ON 24.06.2025 COUNTER AFFIDAVIT NOT FILED AS PER COMPUTER VERIFICATION (CS)	GUNTUR
72	CMA/840/2025 (EA/201/2025) IA 1/2026 Vacate Stay Petition	SUNKAVALLI DORABABU Vs SUKAVALLI SUBBA RAO	VENKAT CHALLA	MALLAVOLU NIKITHA RETURNED AS PER POSTAL ENDORSEMENT "ADDRRESEE DECESASED" COUNTER FILED VIDE USR 30861/2026	EAST GODAVARI
73	CMSA/26/2026 (CMA/3/2024) IA 1/2026 Permission Petition	SIRI KRISHNA TALKIES AND SIRI VENKAT TALKIES Vs THE MACHILIPATNAM MUNICIPAL CORPORATION	MALLAVOLU NIKITHA		KRISHNA
74	CMA/325/2026 (AS/2/2025) IA 1/2026 Stay Petition	KUSUMANCHI JAGADISHWARA RAO Vs KUSUMANCHI PARAMESWARA RAO	KOTHA NAGA SURYA RAO	REDDY VENKATA RAMANA SR-APP. BY M/s.REDDY VENKATA RAMANA	VIZIANAGARAM
75	CMA/470/2026 (OS/357/2011) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BIKASH HAZRA Vs SHAJAUDDIN AHAMMED	MAMILLA VICTOR	Mohammed Shafi SR - APP BY M/S. Mohammed Shafi	KURNOOL
76	CMA/475/2026 (MA/623/2025) IA 1/2026 Condone Delay Petition	SABALDIN MIYA Vs UNION OF INDIA	GEETHA MADHURI N S		GUNTUR

77	CMA/477/2026 (OA/143/2024) IA 1/2026 Condone Delay Petition	ANANTHAPATNAIKUNI GAJAPATHI RAO Vs UNION OF INDIA	GEETHA MADHURI N S	GUNTUR
78	CMA/482/2026 (AS/25/2020) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	S ABDUL SALAM Vs YARRASANI PRATHAPA REDDY	SHAIK MD UMAR ABDULLAH	YSR KADAPA

INTERLOCUTORY

79.1,79.2 along with 79

79	AS/379/2009 (OS/66/2006) IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 Condone Delay in Rep IA 4/2025 L R Petition	DUDDIPUDI RAMAKRISHNA Vs BUDDARAJU SRIHARI KRISHNAM RAJU	K V VIJAYA KUMAR	K SUBRAHMANYAM G V S MEHAR KUMAR PAPER BOOK (PLEADINGS) AVAILABLE (CS)	EAST GODAVARI
79.1	AS/361/2009 (OS/82/2003) IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep IA 3/2025 Set Aside Abatement IA 4/2025 L R Petition	DUDDIPUDI RAMAKRISHNA Vs BOPPANNA SURYA RAO	K V VIJAYA KUMAR	K SUBRAHMANYAM MEHERCHAND NORI P RAJESH BABU SRINIVAS DAMMALAPATI T V S PRABHAKARA RAO RAVITEJA PADIRI	EAST GODAVARI
79.2	AS/380/2009 (OS/33/2006) IA 1/2025 Condone Delay Petition IA 2/2025 Condone Delay in Rep IA 3/2025 Set Aside Abatement IA 4/2025 L R Petition	DUDDIPUDI RAMAKRISHNA Vs PENUMATHSA RAMAVATI	K V VIJAYA KUMAR	K SUBRAHMANYAM	EAST GODAVARI
80	AS/481/2009 (OS 223/2005) IA 1/2025 Condone Delay Petition IA 2/2025 Restoration Petition IA 3/2025 Dispense with Petition IA 4/2025 Condone Delay Petition IA 5/2025 Set Aside Abatement IA 6/2025 L R Petition IA 7/2025 Implead Petition IA 8/2025 Injunction Petition	SRI SAI BABA BHAJANA MANDIRAM COMMITTEE Vs BONDADA SRI RAMA MURTHY (DIED)	V.V.L.N.PURNESH D V SASIDHAR		EAST GODAVARI

81	CMA/812/2011 (OA 81/1984) IA 1/2011(CMAMP 1506/2011) Suspension Petition IA 1/2016(CMAMP 792/2016) Condone Delay Petition IA 2/2016(CMAMP 793/2016) Set Aside Abatement IA 3/2016(CMAMP 794/2016) L R Petition IA 1/2026 Condone Delay Petition IA 2/2026 Restoration Petition IA 3/2026 Condone Delay Petition IA 4/2026 Set Aside Abatement IA 5/2026 L R Petition	SRI BRAHMA VIDYA GURUKULA ASRAMAM W.G. DIST. Vs THE ASST. COMMISSIONER ENDOWMENT DEPT. & 2 OTHERS	BANDA SAI SAMPATH KUMAR VENKAT SAILENDRA G	GP FOR ARBITRATION KAPPERA KOTESWARA RAO SC for Endowments AP Region. V SESA KUMARI PULIPATI RADHIKA R1 - APP BY M/S GP FOR ARBITRATION AS PER C.O.DT 18.12.12. R2 - NOTICE SENT NOT YET RETURNED. R3 - APP BY M/S PULIPATI RADHIKA. (CS)	EAST GODAVARI
82	CMA/1352/2011 (OA/32/2004) IA 2/2011(CMAMP 2290/2011) Injunction Petition IA 1/2018 Addl. Evidence Petition	SRI BAVAJI MATT Vs BOYINA NAGESWARAMMA & 13 ORS	PULIPATI RADHIKA	J.V.PHANIDUTH R1,R2,R4,R8,R10,R11,R12, R14-UNSERVED & RETURNED("ADDRESSEE DECEASED"AS PER POSTAL ENDORSEMENT). R3 - APP BY M/S. J.V.PHANIDUTH. R5- UNSERVED & RETURNED("INSUFFICIEN T ADDRESS"AS PER POSTAL ENDORSEMENT). R6,R7,R9,R13-SERVED (CS).	KRISHNA
83.1 along with 83					
83	AS/654/2012 (OS/154/1990) IA 1/2016(ASMP 2524/2016) OUT OF ORDER PETITION IA 1/2018 Miscellaneous Petition	REVALLA SOMARAJU Vs SRI DURGA SATYANARAYANA TRADERS PRATHIPADU	T V JAGGI REDDY	SAI GANGADHAR CHAMARTY N V ANANTHA KRISHNA R1,R3,R5,R7, R12 - NOTICE SENT NOT YET RETURNED R8, R9, R11, R18 - UNSERVED "ADDRESSEE DECEASED" R14, R23 - UNSERVED "ADDRESS REFUSED" R20 - UNSERVED "ADDRESSEE LEFT" R21, R22, R24 - SERVED MEMO PROOF OF SERVICE NOT FILED (CS)	WEST GODAVARI
83.1	TRAS/610/2013 (OS/154/1990)	NIDADAVOLU ACHUTA RAMA RAO Vs REVALLA SOMA RAJU	N V ANANTHA KRISHNA	T V JAGGI REDDY	WEST GODAVARI
84	AS/664/2012 (OS/92/2007) IA 1/2013(ASMP 742/2013) Vacate Stay Petition IA 4/2019 L R Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	SHAIK KAMAL Vs ABDUL RAHAMAN	YALLABANDI RAMATIRTHA	DEVALARAJU ANIL KUMAR RAJANI NELAKUDITI	GUNTUR

85	CMA/1074/2012 (OA/320/2011) IA 2/2012(CMAMP 2045/2012) Addl. Evidence Petition IA 1/2022 Direction Petition IA 5/2025 Permission Petition IA 1/2026 Implead Petition	BOYAPATI RAMA RAO & 3 OTHERS Vs THE ASST. COMMISSIONER & ANOTHER	N SUBBA RAO	GP FOR APPEALS GP FOR APPEALS B NIRUPAMA GAYATHRI (CS)	PRAKASAM
86	AS/511/2013 (OS/129/2004) IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	ARAVA VENKATA SATYANARAYANA Vs ARAVA SATHEMMA & 4 OTHERS	RAMESH BABU TATAPUDI	TURAGA SAI SURYA M R S SRINIVAS)	WEST GODAVARI
87	CMA/179/2014 (OA/11/2008) IA 1/2015(CMAMP 1949/2015) Implead Petition	SRI LAKSHJMI NARASIMHA SWAMY TEMPLE GUNTUR DIST. Vs VASIREDDY JAYADUTT GUNTUR DIST. & 2 OTS	KAPPERA KOTESWARA RAO SC for Endowments AP Region.	PRABHU NATH VASIREDDY NARASIMHA MURTHY GOLLAMUDI V S K RAMA RAO (CS)	GUNTUR
88	CMSA/62/2015 (IP/25/2005) IA 1/2015(CMSAMP 115/2015) Injunction Petition IA 2/2015(CMSAMP 116/2015) Addl. Evidence Petition IA 4/2024 Set Aside Petition IA 5/2024 L R Petition	PURITIGADDA PRIMARY AGRICULTURAL COOP CREDIT SOCIETY LTD Vs VEMURI LAKSHMAIAH	T RAGHU PRASAD	B PRADEEP KUMAR GANGETTY RAJESWARA RAO T V JAGGI REDDY BALA MOHAN RAO S SOLE APPELLANT NOTICE SERVED TRIAL COURT RECORD RECEIVED	KRISHNA
89	IA/1/2026 RE OPEN PETITION CMA/697/2015	PILLA BANGAR RAJU VISAKHAPATNAM Vs POTHINA APPA RAO VISAKHAPATNAM AND ANR	A S C BOSE	- MEMO PROOF OF SERVICE FILED VIDE USR 116363/2026 R1, R2 - NOTICE SENT NOT YET RETURNED	VISAKHAPATNAM
90	IA/1/2026 RE OPEN PETITION CMA/783/2015	PILLA BANGAR RAJU VISAKHAPATNAM Vs POTHINA APPA RAO VISAKHAPATNAM AND ANR	A S C BOSE	- MEMO PROOF OF SERVICE FILED VIDE USR 116364/2026 R1, R2 - NOTICE SENT NOT YET RETURNED	VISAKHAPATNAM
91	AS/845/2015 (OS/536/2011) IA 1/2026 Fix an Early Date	PINNAMRAJU TRIMURTY RAJU Vs SMT. GRANDHI NAGALAKSHMI	NARASIMHA RAO M R L	P RAJASEKHAR B SHESHU KUMAR (CS)	KRISHNA
92.1 along with 92					
92	AS/579/2018 (OS/135/2005) IA 2/2018 Stay Petition	GUNJI ADISESHU Vs SRI.PINNITI SRIDHAR (DIED)	S SATYANARAYANA MOORTHY	P VEERRAJU G RAMA SARMA MATERIAL PAPER FILED VIDE USR No 131243/2025 PLACED IN THE BUNDLE (CS)	VISAKHAPATNAM
92.1	X OBJ/2/2022 (OS/135/2005) IA 1/2022 Condone Delay Petition IA 2/2022 Stay Petition	SRI PINNINTI SRIDHAR (DIED). Vs GUNJI ADISESHU	P VEERRAJU	(CS)	VISAKHAPATNAM
93.1 along with 93					
93	AS/651/2018 IA 1/2018 Stay Petition	K APPALNAIDU Vs P KALIDAS	M RAMMOHAN	VEMA RAMANJANEYULU V HARI HARAN	SRIKAKULAM

93.1	X OBJ/13/2018 (AS/561/2018) IA 1/2018 Suspension Petition	PEDDINA KALIDAS Vs KALISSETTI APPALANAIDU	E V V S RAVI KUMAR		SRIKAKULAM
94.1 along with 94					
94	AS/1314/2018 (L.A.O.P/38/2011) IA 2/2018 Vacate Stay Petition	A PRABHAKAR REDDY(K. PRABHAKAR REDDY) Vs THE LAND AQUISITION AND 8 OTHERS	P GANGA RAMI REDDY	V VINOD K REDDY RR-1 & 2 - SERVED R-3-DIED VIDE C.T. RR-4 TO 9-NOT NECESSARY PAPER BOOK (PLEADINGS) ARE AVAILABLE	CHITTOOR
94.1	AS/1121/2018 (L.A.O.P/38/2011) IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition	K. DEENDAYAL REDDY (DIED) PER LRS Vs THE LAND ACQUISITION OFFICER	V SUDHAKAR REDDY	GP FOR APPEALS V VINOD K REDDY	CHITTOOR
95.1 along with 95					
95	AS/353/2021 (OS/45/2014) IA 3/2021 Stay Petition IA 1/2026 Modification IA 2/2026 Stay Petition IA 3/2026 Addl. Evidence Petition	PONNARUSU SRINIVASA PADMAKAR Vs DEVARAKONDA KRISHNA	T V SRI DEVI	G SUDHEER KUMAR	GUNTUR
95.1	AS/365/2022 (OS/284/2010) IA 1/2022 Stay Petition IA 2/2022 Permission Petition	GOGINENI SAILAJA Vs KOGANTI VENKATA SIVA RAMESH	VINOD KUMAR PEMMASANI	O M R LAW FIRM VENKATESWARLU KOLLA	GUNTUR
96	AS/147/2022 (OS/29/2013) IA 1/2022 Suspension Petition IA 2/2022 Condone Delay Petition	VELDURTHY RAVINDRANATH REDDY Vs ANGADI BOYA VENKATA SWAMY	VARUN BYREDDY	MURALI LINCOLN (CS)	KURNOOL
97	AS/210/2023 (OS/515/2014) IA 2/2023 Injunction Petition	P GANGADHARA RAO Vs P SHANKAR RAO	PADALA VENKATA SRIRAM REDDY	JAVVAJI SARATH CHANDRA R1 R2 UNSERVED,R1 RETURNED AS REFUSED as per memo vide USR/89265/23 R3 & R4 APPE L C RECORD NOT RECEIVED (CS)	VISAKHAPATNAM
98	AS/410/2023 (OS/6/2016) IA 2/2023 Stay Petition	SATHRASALA MURALIDHAR GUPTA Vs SATHRASALA JAGADEESH GUPTA	VARUN BYREDDY	CKR ASSOCIATES (CS)	ANANTAPUR
99	AS/547/2023 (OS/78/2018) IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	VAJHA PADMAVATHI Vs KANNEGANTI ANNAPURNA	KOLLI SANKARA RAO	MALLIKARJUNA RAO CH (CS)	GUNTUR
100	AS/747/2023 (OS/249/2010)	G CH GOPALA RAO Vs KARUR VYSYA BANK LTD	M RANGAIAH	P RAJESH BABU	SPS NELLORE

101	CMA/612/2025 (IA/304/2016) IA 1/2017(ASMP 6703/2017) Stay Petition IA 1/2025 Condone Delay in Rep IA 2/2025 Petition to Declare Major IA 3/2025 Modification IA 4/2025 Stay Petition	T MURALIDHAR REDDY Vs T. YASHITHA	M R S SRINIVAS	SREEKANTH REDDY AMBATI IA 1/25, R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "NOT CLAIMED". R2 - DIED VIDE C.T. MEMO PROOF OF SERVICE FILED VIDE USR NO.119256/25. MEMO PROOF OF SERVICE FILED VIDE USR 146780/2026	KURNOOL
102.1 along with 102					
102	CMA/882/2025 (E.S.I./1/2023) IA 3/2025 Stay Petition	M/S. MADANAPALLY INSTITUTE OF TECHNOLOGY AND SCIENCE Vs EMPLOYEES STATE INSURANCE CORPORATION	Y SURYA PRASAD	V CH NAIDU R1 & R2 APP BY V CH NAIDU.	CHITTOOR
102.1	CMA/883/2025 (E.S.I./2/2023) IA 3/2025 Stay Petition	M/S MADANAPALLY INSTITUTE OF TECHNOLOGY AND SCIENCES Vs EMPLOYEES STATE INSURANCE CORPORATION	Y SURYA PRASAD	V CH NAIDU	CHITTOOR
FINAL HEARING					
103	CMA/2988/2004 (WC/20/2002) IA 3/2003(CMP 94276/2003) Stay Petition	THE GENERAL MANAGER Vs THE COMMISSIONER FOR WORKMEN COMPENSATION AND	JUPUDI V K YAGNADUTT	SANKA RAMAKRISHANA RAO JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) R2 R3 R4 R5 UNSERVED,R1 - SERVED. R2 - DIED VIDE C.T. R3 - DISMISSED FOR DEFAULT VIDE C.O.DT 15.12.15. RR 4 AND 5 - ARE MINORS REP BY R3 VIDE C.T.	ANANTAPUR
104.1 along with 104					
104	AS/553/2009 (OS/25/2005) IA 1/2026 L R Petition	PADAKALA SRINIVASA RAO Vs PADAKALA RAMA RAO (DIED)	G VIVEKANAND	0 M R S SRINIVAS PAPER BOOK AVAILABLE	KRISHNA
104.1	AS/486/2009 (OS/14/2005) IA 1/2026 L R Petition	PADAKALA RAMA RAO (DIED) Vs PADAKALA SRINIVASA RAO	KOTA SAMEER KUMAR M R S SRINIVAS	G VIVEKANAND	KRISHNA
105	AS/343/2010 (OS/94/2005) IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Abatement IA 3/2023 L R Petition	GOLI APPARAO DIED PER APPELLANT NOS 2 TO 5 Vs SMT. GUDIVADA PADMAVATHI	K SARVA BHOUMA RAO	G V S MEHAR KUMAR S SRINIVASAN RAJAN	VISAKHAPATNAM
106	AS/811/2010 (OS/483/2008) IA 1/2010(ASMP 2208/2010) Stay Petition	J. SUBBA RAO (DIED) Vs DAMARLA RAMANJANEYULU	VENKATESWARLU POSANI	DODDAKA HARSHA VARDHAN R1 SERVED R2 DIED VIDE C T PAPER BOOK AVAILABLE (CS)	GUNTUR
107.1 along with 107					

107	AS/844/2010 (OS/27/2003)	ETE NGESWARA RAO VIJAYAWADA & ANO Vs APSRTE EMPLOYEES MUTUAL BENEFIT SOCIETYVIJAYAWADA & 12OTS	B V ANJANEYULU	P RAJASEKHAR PAPER BOOK AVAILABLE (CS)	KRISHNA
107.1	AS/843/2010 (OS/10/2003)	ETE NAGESWARA RAO & ANOTHER Vs MORAPUDI BRAHMANANDAM & 7 OTHERS	B V ANJANEYULU	P RAJASEKHAR (CS)	KRISHNA
108	AS/896/2010 (OS/164/2007)	C.SIDDARMAIAH Vs AHMED RASOOL	VEDULA SRINIVAS	O MANOHER REDDY PAPER BOOK (PLEADINGS) AVAILABLE	KURNOOL
109	AS/688/2011 (OS/46/2006) IA 1/2021 Fix an Early Date	MAGAPU LAXMANA RAO Vs DANDASI GANAPATHI RAO	0 MAANASA KANNEGANTI	P RAJASEKHAR (CS)	EAST GODAVARI
110	AS/723/2012 (OS/37/2008) IA 1/2012(ASMP 2070/2012) Stay Petition	GOONIPUTI ADIKESAVULU (DIED) PER LRS NOS APPELLANT 2 TO 4 Vs PANDHETI RAGHUPATHI RAJU	NIMMAGADDA REVATHI	KARNAM RAMESH NAGARAJU NAGURU Lower Court Record Available FE SR - Served (No LR's Petition was filed - DT 31/10/2023)	YSR KADAPA
111.1 along with 111					
111	AS/407/2013 (OS/90/2005)	T. SWARNALATHA Vs K.SUDHARSHANA RAO	.	SODUM ANVESHA PAPER BOOK AVAILABLE	KURNOOL
111.1	AS/546/2011 (OS/90/2005)	GANJI SUBBA RAYUDU DIED PER LR APPELLANT NO. 2 Vs K.SUDARSHAN RAO	. POPURI LAKSHMI PRIYANVITA	SODUM ANVESHA	KURNOOL
112	AS/803/2013 (OS 5/2006) IA 1/2025 Fix an Early Date IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	GANJA SATYANARAYANA DIED PER APPELLANT NOS 2 TO 4 Vs GANJA VEERA SWAMY (DIED) & 5 OTHERS	K SARVA BHOUMA RAO	MANOJ KUMAR AKULA Paper Book available	VISAKHAPATNAM
113	AS/528/2014 (OS/47/2002)	NETALA RAMAKRISHNA Vs KOPPINEETI TRIMURTHULU	NIMMAGADDA REVATHI	M/S INDUS LAW FIRM (C)	WEST GODAVARI
114	CMA/988/2014 (OA/2944/2010) IA 1/2026 Implead Petition	K SUGUNAMMA ANANTAPUR DIST Vs GOVT OF A.P. REP BY ITS SECY ENDOWMENTS DEPT. HYD & 3	M VIDYASAGAR	GP FOR APPEALS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) K V L NARASIMHA RAO GP FOR APPEALS V V N NARASIMHAM (LCR AVAILABLE)	ANANTAPUR
115	CMA/85/2025 (WC/3/2022)	KATAGADDA RAMA DASU Vs TAMMA BRAMARAMBHA	PASALAPUDI SATYA HARITHA	A.SAI ROHIT LC RECORD AVAILABLE	KRISHNA

OLD MATTERS

116	AS/248/2009 (OS/7/2003) IA 1/2023 Implead Petition IA 1/2026 Implead Petition IA 2/2026 Direction Petition IA 3/2026 Compromise Petition IA 4/2026 Implead Petition	DODDI RAMASUBBA REDDY Vs T.RENUKA DEVI	J UGRANARASIMHA SIDDARTH C B HARISH KUMAR RASINENI	VIVEKANANDA VIRUPAKSHA M KARIBASIAH KOCHIRI RAJA SHEKAR PAPER BOOK (PLEADINGS) AVAILABLE	ANANTAPUR
117.1 along with 117					
117	AS/358/2009 (OS/14/2006) IA 1/2017(ASMP 3114/2017) Miscellaneous Petition IA 4/2024 Receive Docs Petition	SYED GHOUSE BEGUM Vs D. LAKSHMI RADHA	S KHADER MOHIDDIN	SRINIVASULU KURRA SYED AZMATULLAH PAPER BOOKS PLACED IN BUNDLE (CS)	YSR KADAPA
117.1	TRAS/376/2012 (OS/135/2007)	S.GHOUSEA BEGUM Vs DAMAVARAPU LAKSHMI RADHA	S KHADER MOHIDDIN (CS)		YSR KADAPA
118.1 along with 118					
118	AS/537/2009 (OS/5/2006)	BEJJAM (PARITALA) DHANALAKSHMI Vs BEJJAM JANAKAMMA DIED PER LRS 9 TO 14	A RAJENDRA BABU	HANUMANTHA RAO BACHINA NIMMAGADDA SATYANARAYANA ANUP KOUSHIK KARAVADI	PRAKASAM
118.1	AS/691/2009 (OS/5/2006)	BEJJAM SADANA (HINDU) Vs BEJJAM JANAKAMMA DIED PER LRS 8 TO 13	S S R MURTHY	. HANUMANTHA RAO BACHINA	PRAKASAM
119.1 along with 119					
119	AS/720/2009 (OS/20/2006) IA 1/2024 Permission Petition IA 2/2024 Compromise Petition IA 16/2024 Permission Petition IA 1/2025 Additional Material Petition	KADIYALA AJAY BABU Vs KADIYALA RAMA SESHAMMA	S SRAVANA SANDHYA	NIMMAGADDA SATYANARAYANA SIVA RAMA KRISHNA KOLLURU K KOUTILYA NIMMAGADDA REVATHI K ANANDA RAO PAPER BOOK AVAILABLE	PRAKASAM
119.1	AS/750/2009 (OS/20/2006) IA 1/2025 Direction Petition	PARIMI SREENIVASULU MARRIPUDI (M) PRAKASAM DISTRICT Vs KADIYALA RAMASESHAMMA PRAKASAM DISTRICT AND 13 OTHERS	K KOUTILYA	SIVA RAMA KRISHNA KOLLURU NIMMAGADDA REVATHI S SRAVANA SANDHYA	PRAKASAM
120	AS/935/2010 (OS/184/2007)	BUTTERFLY SPINNING MILLS PRIVATE LTD. Vs CHITTIPROLU LOKESWARA RAO	SIVAPRASAD REDDY VENATI	S DILIP JAYA RAM K V R KRISHNA SHARMA (CS)	GUNTUR